

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (J)  
CORAM: SHRI. CHARAN SINGH, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 18.07.2024 After Court Hall-I Hearings**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/508/2021, IA (IBC)/641/2021, IA (IBC)/1913/2023, IA (IBC)/14/2024, IA (IBC)/224/2024 in CP(IB) No.326/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Khaitan Electricals Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Bank of India</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Khaitan Electricals Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/508/2021**

**Present:** Ld. Counsel Mr. Pranay Agarwal along with Ms. Ankita Baid for the Liquidator.  
Ld. Counsel Mr. Nirmal Kumar Pandey for R1 to R3.  
Ld. Counsel Mr. K V Raman for R4.

Matter to be placed before the regular bench. **Adjourned to 22.08.2024.**

**IA (IBC)/641/2021**

**Present:** Ld. Counsel Mr. K V Raman for the Applicant.  
Ld. Counsel Mr. Pranay Agarwal along with Ms. Ankita Baid for the Liquidator/R1.  
Ld. Counsel Mr. Nirmal Kumar Pandey for R2.

Matter to be placed before the regular bench. **Adjourned to 22.08.2024.**

**IA (IBC)/1913/2023**

**Present:** Ld. Counsel Mr V. Ravi Kumar for the Applicant.  
Ld. Counsel Mr. Pranay Agarwal along with Ms. Ankita Baid for the Liquidator/Respondent.

Matter to be placed before the regular bench. **Adjourned to 22.08.2024.**

**IA (IBC)/14/2024**

**Present:** Ld. Counsel Mr. Pranay Agarwal along with Ms. Ankita Baid for the Liquidator/Applicant.  
Ld. Counsel Mr. Vishwajit for the Respondent No.1 and 2.  
Ld. Counsel Mr. Nirmal Kumar Pandey for R5.

Matter to be placed before the regular bench. **Adjourned to 22.08.2024.**

**IA (IBC)/224/2024**

**Present:** Ld. Counsel Mr. Pranay Agarwal along with Ms. Ankita Baid for the Liquidator/Applicant.  
Ld. Counsel Mrs. Sarvani Desiraju for R2.  
Ld. Counsel Mr. CV Narasimham for R1 and R3.  
Ld. Counsel Mr. Nirmal Kumar Pandey for R5.

Matter to be placed before the regular bench. **Adjourned to 22.08.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**